

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2688
ANSWERED ON:09.12.2011
PROGRAMME FOR AWARENESS OF RIGHTS OF TRIBALS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether a large number of tribals in the country are unaware of their constitutional rights;
- (b) if so, whether the Government has any programme to spread awareness among the tribals about the constitutional and democratic rights available to them in the country;
- (c) if so, the details thereof and activities undertaken therein during each of the last three years and the current year; and
- (d) the funds allocated for such programmes and utilized during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): The large numbers of Scheduled Tribes in the country are aware of their Constitutional rights.
- (b): The Constitutional provisions meant for the Scheduled Tribes are being implemented by the concerned Central Ministers /Departments, State Government and Union Territory Administrations.
- (c): Such information is not maintained by this Ministry.
- (d): In view of (c) above, does not arise.